

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX: NEW DELHI**

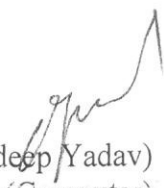
CIRCULAR

It has been noticed that the Display Boards, installed for display of item numbers running in each Court, are not reflecting the data from all the courts.

All the Judicial Officers, posted at Saket Courts, are again requested to ensure that their respective Readers use the console box in complete synchronization with the item called. Any lapse on the part of any such Reader would invite disciplinary action.

In case of any technical difficulty, such Readers may contact the Computer Branch immediately.

This issues with the approval of Ld. District & Sessions Judge (South) and Ld. District & Sessions Judge (South East) (Officiating).



(Sandeep Yadav)
Officer In-charge (Computer)
Saket Court Complex
New Delhi

No. 6932-7016 /Cir./Computer/F.06/SD/Saket/15

Dated, New Delhi the 08/04/15

Copy forwarded for information and necessary action to :-

1. All the Judicial Officers posted at Saket Court Complex, New Delhi.
2. AE (E), PWD, Utility Block, Saket Court Complex to ensure proper & complete functioning of all the Display Boards and Consoles.
3. The Website Committee, Central District, Delhi for updation of the same on the official website of Delhi District Courts and Saket Court Complex as well.
4. Private Secretary to Ld. District & Sessions Judge (South East)
5. Private Secretary to Ld. District & Sessions Judge (South)


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